


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.108/252/HDB/2018
NAME OF THE COMPANY	Omdhari Chit Fund Private Limited
NAME OF THE PETITIONER(S)	Omdhari Chit Fund Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vikas Sirohiya	Pce	vikasacs1999@gmail.com 9391012469	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Vikas Sirohiya, Learned PCS for the Petitioner.
 Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.
 Post the case on 16th March 2018.



Member (T)



Member (J)